

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/641/(IB)/CB/2017
NAME OF THE PETITIONER(S) : JUARA IT SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : J TEHCHNOLOGIES INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Sandeep kumar.
Per. Pibi Vishnu

Counsel
for Operational Creditor.



2. B. Udhaya Kumar,
Counsel for A.M. SRIDHARAN

Counsel for
Corporate debtor

Mugoli
28/11/17

ORDER

Counsels for both the parties are present. The Application has been filed under section 9 of the IBC, 2016. All the requirements have been fulfilled. The Application is admitted for hearing. Counsel for the Respondent has received copy of the petition along with the type set in the open Court from the Counsel for the Operational Creditor. Counsel for the Respondent is directed to file reply within one week by giving copy to the other side. Put up on **04.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)